

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3262
TO BE ANSWERED ON THE 17th DECEMBER, 2021**

PROGRAMME IMPLEMENTATION PLANS

3262. SHRI DIBYENDU ADHIKARI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Programme Implementation Plans (PIP) proposals submitted and action taken on such proposals by the Government in the last five years, State/UT-wise;
- (b) whether the Government has fulfilled the requirements of PIPs of States;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps being taken by the Government to fulfill the requirements of State Programme Implementation proposals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) Under National Health Mission (NHM), Ministry of Health and Family Welfare (MoHFW) provides the technical and financial support to States/UTs for strengthening of their healthcare systems. The proposals from State/UT Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources. The proposals received in the form of PIPs from State/ UT are accorded approval by Government of India as per the detailed discussion during the meeting of National Programme

Coordination Committee (NPCC) which are jointly attended by both the State and Central officials within their overall Resource Envelope.

The details of PIPs and RoPs in the last five years for all States/UTs are available at website of National Health Mission i.e. <https://nhm.gov.in> at the Uniform Resource Locator (URL) as under:

<https://nhm.gov.in/index4.php?lang=1&level=0&linkid=449&lid=53>